

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No.                 | Purpose                  | Section  | Name of the Parties M/s. / Mr.                       |
|----------------------|--------------------------|--------------------------|----------|--|
| CP 59/10             | IA 183/17<br>in TP 23/16 | For hearing on IA 183/17 | 397/ 398 | K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER                    | REPRESENTATION TO WHOM              | SIGNATURE   |
|---------|--|-------------------------------------|---|
|         | JAGADISH<br>CHINNAPPA<br>(NITISH SHETTY)<br>9738223720 | JAGADISH<br>CHINNAPPA<br>Petitioner |   |
|         | Raghuram<br>Gadambi<br>9900039859                      |                                     |  |

**ORDER**

Counsel for Petitioner is present. PCS for R4 is present. IA 183/17 is ordered to be listed for hearing finally on 14.03.2018.

  
Member (T)

  
Member (J)